

**L. A. Notifications and Declarations  
KOZHIKODE DISTRICT**

**NOTIFICATION**

UNDER SECTION 6 OF THE KERALA SURVEY AND BOUNDARIES ACT, 1961

No. B2-254/2009. 20th January 2017.

Whereas, the Government have directed the survey of land comprised in survey numbers noted below, it is hereby notified under sub-section (1) of section 6 of the Kerala Survey and Boundaries Act, 1961, that survey operation will be started in the Village soon and the survey numbers noted below will be demarcated and surveyed and that every persons claiming to be interested in the registered land situated within or adjoining the under mentioned lands is hereby invited to attend immediately either in person or by agent or by surveyor employed in the locality and also from time to time when called upon for the purpose of pointing out of the boundaries and supplying information in connection therewith.

Under sub-section (2) of section 6 of the said Act, this notification shall be held to be a valid notice to every person having any interest in the undermentioned land.

Under sub-section (3) of section 6 of the said Act, all the registered holders are hereby required:—

- (a) to clear within 16 days by cutting down or removing any trees, jungles, fences, standing crops or other material obstructions, the boundaries or other line, the clearance of which may be necessary for the purpose of survey;
- (b) to provide labour at such time and for such period as may from time to time be required by furnishing flag holders and chainman; and
- (c) to provide suitable survey marks and otherwise to give such assistance in the survey as may be demanded under the said Act or the rules made thereunder.

If any person fails to comply with these requisitions under clauses (a) to (c) mentioned above, the work will be get done by employing hired labour and the cost thereof will be recovered from the defaulters as provided in the Act and Rules made thereunder.

**DETAILS OF LAND**

District—Kozhikode.	Taluk—Koyilandy.
Village—Menhanniam.	Desom—Menhanniam.
Survey Numbers—21, 22, 23, 24, 25, 26, 27, 60, 62, 64, 65, 66, 82, 83, 84, 85, 86, 94, 95, 99, 170, 172.	
Village—Eravattoor.	Desom—Kizhinhaniam.
Survey Numbers—44, 46, 47, 60, 64.	

(Sd.)

Special Tahsildar (LA),  
Koyilandy.

**KANNUR DISTRICT**

കേരള സർവ്വേയും അതിർത്തിയും സംബന്ധിച്ച ആക്ടിലെ 13-ാം വകുപ്പ് പ്രകാരമുള്ള പരസ്യം

നമ്പർ ഡി1-543/2012. 2017 ജനുവരി 21.

1. താഴെ പറയുന്ന പ്രദേശങ്ങളിലെ റീസർവ്വെ ഇപ്പോൾ പൂർത്തിയായിരിക്കുന്നതായി 1961-ലെ കേരള സർവ്വേയും അതിർത്തിയും സംബന്ധിച്ച ആക്ടിലെ (1961-ലെ 37-ാം ആക്ട്) 13-ാം വകുപ്പുപ്രകാരം ഇതിനാൽ പരസ്യം ചെയ്യുന്നു.
2. പ്രസ്തുത ആക്ടിലെ 13 എ വകുപ്പിലെ വ്യവസ്ഥകൾ അനുസരിച്ച് ജില്ലാകളക്ടറുടെ ഉത്തരവ് പ്രകാരമോ 14-ാം വകുപ്പിലെ വ്യവസ്ഥകൾ പ്രകാരം സിവിൽ കോടതിയിലെ ഡിക്രിമൂലമോ ഇതിനാൽ പരസ്യം ചെയ്യുന്ന റീ-സർവ്വെ ഭേദഗതി ചെയ്യപ്പെടുന്നില്ലെങ്കിൽ ഈ സർവ്വെ റിക്കാർഡുകൾ അതിൽ നിർണ്ണയിക്കുകയും രേഖപ്പെടുത്തുകയും ചെയ്തട്ടുള്ള അതിരുകൾ ശരിയായി നിർണ്ണയിക്കുകയും രേഖപ്പെടുത്തുകയും ചെയ്തിട്ടുണ്ടെന്നതിന്റെ തർക്കമറ്റ തെളിവായിരിക്കുന്നതാണ്.

പ്രദേശത്തിന്റെ വിവരം

ജില്ല—കണ്ണൂർ.

താലൂക്ക്—തളിപ്പറമ്പ്. വില്ലേജ്—വെള്ളൂർ.

റീസർവ്വെ ബ്ലോക്ക് നമ്പരും പേരും—ബ്ലോക്ക് 17-വെള്ളൂർ.

റീസർവ്വെ അസിസ്റ്റന്റ് ഡയറക്ടറുടെ കാര്യാലയം, കണ്ണൂർ. (ഒപ്പ്) അസിസ്റ്റന്റ് ഡയറക്ടർ.

FORM No. 18

(See Rule 85)

**NOTIFICATION**

UNDER SECTION 13 OF THE KERALA SURVEY AND BOUNDARIES ACT, 1961

No. A-561/11. 18th January 2017.

1. It is hereby notified under section 13 of the Kerala Survey and Boundaries Act, 1961 (Act 37 of 1961), that the survey of the undermentioned area is now completed.
2. Unless the survey hereby notified is modified by a decree of a Civil Court under the provisions of section 14 of the said Act, the records of the survey shall be conclusive proof that the boundaries determined and recorded therein have been correctly determined and recorded.

**PARTICULARS OF THE AREA**

District—Kannur.	Taluk—Thalassery.			
Amsom—Keezhallur.	Desom—Keezhallur.			
LA Block Numbers—61	68, 69	70, 71	81	
Field Numbers—	1	75	76, 79, 80	8
RS. No—	1/1	75/1, 75/2,	76/1,76/5,	8/1
	1/2	75/3, 75/5,	76/6, 79/1	8/2
	1/4	75/6	79/4, 79/2,	8/5
	1/5		79/3, 79/5,	
			80/2, 80/4	

(Sd.)

Special Tahsildar,  
Airport No. 1, Mattannur.

## NOTICES

UNDER SECTION 9 (2) OF THE KERALA SURVEY AND BOUNDARIES ACT, 1961

The subjoined statements are an extract from the survey field register giving particulars of the lands registered and surveyed in the name of concerned. Appeal if any against the survey should be presented within one month from the date of publication of this notice to the officers in-charge of the survey whose Quarters are at Thalassery.

Field maps may be obtained on an application and on payment of the fees prescribed from time to time.

(1)

No. A 1398/2005.

14th November 2016.

Name of Acquisition—Land acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—25/2005 dated 2-11-2005.

## SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Ezhome.

Desom—Eripuram-Chengal.

## Block No. II

<i>As per Revenue Accounts</i>			<i>As now surveyed</i>			<i>Remarks</i>
<i>Survey field No.</i>	<i>Sub Division No.</i>	<i>Area in Hect.</i>	<i>Survey field Number</i>	<i>Sub Division Number</i>	<i>Area in Hect.</i>	
64	1	0.7325	64	1 15	0.7235 0.0090	Patta land PWD (KSTP)
64	5	0.0769	64	5 16	0.0760 0.0009	Patta land PWD (KSTP)
64	9	0.1821	64	9 17	0.1775 0.0046	Patta land PWD (KSTP)
64	13	1.4463	64	13 18 19	1.3178 0.0355 0.0930	Patta land Patta land PWD (KSTP)
66	1	1.3516	66	1 10	1.3371 0.0145	Patta land PWD (KSTP)
66	4	0.2590	66	4 11	0.2586 0.0004	Patta land PWD (KSTP)
66	5	0.2873	66	5 12	0.2854 0.0019	Patta land PWD (KSTP)
66	6	0.0405	66	6 13	0.0378 0.0027	Patta land PWD (KSTP)
66	7	0.0324	66	7 14	0.0279 0.0045	Patta land PWD (KSTP)
66	8	0.0324	66	8 15	0.0259 0.0065	Patta land PWD (KSTP)
66	9	0.1255	66	9 16	0.1195 0.0060	Patta land PWD (KSTP)

(2)

No. A 2616/2006.

11th January 2017.

Name of Acquisition—Land acquired for widening of Pilathara-Pappinissery road for KSTP.

Award No.—01/2001 dated 18-1-2011.

SCHEDULE

District—Kannur.

Taluk—Kannur.

Village—Ezhome.

Desom—Eripuram-Chengal.

Block No. IV (Addl.)

As per Revenue Accounts			As now surveyed			Remarks
Survey field No.	Sub Division No.	Area in Hect.	Survey field Number	Sub Division Number	Area in Hect.	
64	6	0.0040	64	6	0.0039	Patta land PWD (KSTP)
				20	0.0001	
64	7	0.0081	64	7	0.0074	Patta land PWD (KSTP)
				21	0.0007	
64	8	0.1457	64	8	0.1440	Patta land PWD (KSTP)
				22	0.0017	
64	9	0.1775	64	9	0.1773	Patta land PWD (KSTP)
				23	0.0002	

Office of the Special Tahsildar,  
LA (KSTP) Thalassery.

(Sd.)  
Special Tahsildar (L. A.) (KSTP).

പിൻവാങ്ങൽ വിജ്ഞാപനം

റഫ്. എ-2616/2006.

2017 ജനുവരി 11.

6-9-2011-ാം തീയതിയിലെ 36/11-ാം നമ്പർ കേരള ഗസറ്റിൽ പാർട്ട് III കമ്മീഷണറേറ്റ് ഓഫ് ലാന്റ് റവന്യൂ വിഭാഗത്തിൽ 4573-ാം നമ്പർ പേജിൽ കണ്ണൂർ എൽ. എ. (എൻ. എച്ച്.) സ്പെഷ്യൽ തഹസീൽദാരുടെ ഓഫീസിലെ 4-8-2011-ാം തീയതിയിലെ റഫ്. എ-2616/06-ാം നമ്പരായി പരസ്യപ്പെടുത്തിയ സർവ്വെ അതിരടയാള നിയമപ്രകാരമുള്ള 9(2) നോട്ടീഫിക്കേഷൻ ഇതിനാൽ പിൻവലിച്ചിരിക്കുന്നു.

(ഒപ്പ്)  
സ്പെഷ്യൽ തഹസീൽദാർ,  
എൽ.എ. (കെ.എസ്.ടി.പി.) തലശ്ശേരി.